



RAJASTHAN HIGH COURT  
**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
BENCH AT JAIPUR**

D.B. Civil Writ Petition (PIL) No. 7204/2026

Nai Bhor Sanstha

----Petitioner

Versus

Union Of India and Anr.

----Respondents

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For Petitioner(s) : Mr. Mitul Jain  
For Respondent(s) : Mr. Bharat Vyas, ASG through VC  
assisted by Mr. Devesh Yadav, CGPC &  
Ms. Anima Chaturvedi &  
Mr. Vaibhav Bhansali through VC

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**HON'BLE THE ACTING CHIEF JUSTICE MR. SANJEEV PRAKASH SHARMA  
HON'BLE MRS. JUSTICE SHUBHA MEHTA**

**Order**

**21/04/2026**

Issue notice to the respondents.

Mr. Bharat Vyas, learned Additional Solicitor General accepts notice on behalf of the respondents.

Reply be filed.

List after four weeks showing name of Mr. Bharat Vyas, ASG in the cause list as counsel for the respondents.

(SHUBHA MEHTA),J

(SANJEEV PRAKASH SHARMA),ACTING CJ

N.GANDHI/RAJAT/17